

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-182(PB)/2017

IN THE MATTER OF:

Munjtal Aviation Pvt. Ltd.

.... Applicant/petitioner

Order under Section 59 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

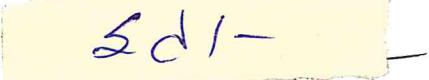
Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner :

For the Respondent :

ORDER

The matter has been called twice. However, in the interest of justice, hearing is deferred to 11th August, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

20.07.2017
V. Sethi